

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. 445/97

Present : Hon'ble Mr. D. Purkayastha, Judicial Member.
Hon'ble Mr. B.P. Singh, Administrative Member.

KANU DAS & ORS.

- V E R S U S -

S.E. RAILWAY

For the applicant : Mr. B. Chatterjee, counsel appearing on behalf
For the respondents : Ms. Mondal.
None.

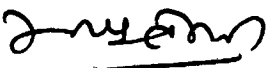
Heard on 6.5.99


Order on 6.5.99

O R D E R

Ld. counsel Mr. Chatterjee appears on behalf of Ms. Mondal, ld. counsel who is absent today and submits that the applicant does not want to proceed with the case. Accordingly the application is dismissed as not being pressed.

2. No order is passed as to costs.


Member (A)


Member (J)